

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins.) No. 286 of 2019

IN THE MATTER OF:

Urban Infrastructure Trustees Ltd.

...Appellant

Versus

Neelkanth Realty Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Ms. Surekha Raman and Mr. Debarshi Bhuyan,
Advocates**

For Respondent:

**Mr. Darpan Wadhwa, Senior Advocate with
Mr. Saket Mone, Mr. Kush Chaturvedi, Mr. Aman
Varma, Ms. Smriti Churiwal, Mr. Vishesh Kalra, Mr.
Jaivir Sidhant and Ms. Priyashree Sharma,
Advocates**

ORDER

12.09.2019 Having heard the learned counsel for the parties and as suggested by the parties, we adjourn the matter to enable the parties to settle the matter.

Post the case 'for orders' on **26th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

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